

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2678
ANSWERED ON 1ST DECEMBER, 2016

HIGHWAY ROBBERIES

2678. COL. SONARAM CHOUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the incidents of robberies of goods laden in trucks and looting of passengers travelling in cars, etc. on National Highways (NHs) are on the rise over the years;
- (b) if so, the number of robberies occurred on NHs during the last three years and action taken thereon;
- (c) whether there is any proposal to form Highways Police Authority for patrolling to check robberies on National Highways; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) & (b) The Specific data on crime cases reported on the National Highways are not maintained in Ministry of Road Transport & Highways. Since, 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India, therefore, the State Governments are primarily responsible for the prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies as also for protecting the life and property of the citizens.

(c) & (d) No such proposal is under consideration of Ministry of Road Transport & Highways.
